

COMMITTEE ON ABSENCE OF MEMBERS FROM
THE SITTINGS OF THE HOUSE.

FOURTH REPORT

(Third Lok Sabha)

1, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Fourth Report.

2. The Committee held its sitting on the 20th March, 1963.

3. The Committee considered applications for leave of absence from 21 members. The recommendations of the Committee with respect to these applications are given in the Appendix.

4. The Committee would like to draw specific attention of the House to the case of Shri U. Muthuramalinga Thevar (*vide* Appendix Serial No. 2). Since his election to the House at the last general election, he has not taken his seat in the House and has been applying for leave of absence from the sittings of the House on grounds of illness.

NEW DELHI;

March 20, 1963.

Phalguna 29, 1884 (Saka).

R. K. KHADILKAR,

Chairman,

*Committee on Absence of Members
from the Sittings of the House.*

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave recommended by the Committee	Remarks
1	2	3	4	5	6
1	Raja P. C. Deo Bhanj	8-11-62 to 11-12-62	Underwent an operation	8-11-62 to 11-12-62= 34 days	
2	*Shri U. Muthuramalinga Thevar.	8-11-62 to 11-12-62; 21-1-63 to 25-1-63	Illness	8-11-62 to 11-12-62; 21-1-63 to 25-1-63= 39 days	
3	Shri Kamal Nath Tiwari	18-11-62 to 5-12-62	Illness	19-11-62 to 5-12-62 =17 days	There was no sitting on 18-11-62.
4	H. H. Maharani Vijaya Raje Scindia of Gwalior.	6-8-62 to 7-9-62; 18-2-63 to 31-3-63	Visit abroad Illness	6-8-62 to 7-9-62 =33 days 18-2-63 to 29-3-63 =40 days	House not to sit on March 30 and 31.
5	Shri Y. N. Singh	8-11-62 to 10-12-62	Illness	8-11-62 to 10-12-62 =33 days	
6	Shri R.V. G. K. Ranga Rao	11-11-62 to 11-12-62	Illness	12-11-62 to 11-12-62 =30 days	There was no sitting on 11-11-62.
7	Shri Cherian J. Kappen	27-11-62 to 11-12-62	Illness	27-11-62 to 11-12-62 =15 days	
8	Shri K. Ananda Nambiar	28-11-62 to 11-12-62; 21-1-63 to 25-1-63; 18-2-63 to 31-3-63 =61 days	Under detention	28-11-62 to 11-12-62; 21-1-63 to 25-1-63; 18-2-63 to 29-3-63 =59 days**	

1	2	3	4	5	6
9	Shri A. Jayaraman . . .	23-11-62 to 11-12-62; 21-1-63 to 25-1-63	Illness	26-11-62 to 11-12-62; 21-1-63 to 25-1-63 =21 days	Member was present on 23-11-62 and there was no sitting on 24 and 25-11-62.
10	Shri P. R. Ramakrishnan . .	13-11-62 to 11-12-62; 21-1-63 to 25-1-63	Visit to Japan	13-11-62 to 11-12-62; 21-1-63 to 25-1-63 =34 days	
11	Shri R. Kanakasabai . . .	14-11-62 to 11-12-62; 21-1-63 to 25-1-63	Illness	14-11-62 to 11-12-62; 21-1-63 to 25-1-63 =33 days	
12	Shri Lal Shyamshah . . .	8-11-62 to 11-12-62; 21-1-63 to 25-1-63; 18-2-63 to 17-3-63 =67 days	Illness	8-11-62 to 11-12-62; 21-1-63 to 25-1-63; 18-2-63 to 9-3-63 =59 days**	
13	Shri Debendra Nath Karjee	18-2-63 to 3-5-63 =75 days	Illness	18-2-63 to 17-4-63 =59 days**	
14	Shri A. Nesamony . . .	18-2-63 to 3-5-63 =75 days	Illness	18-2-63 to 17-4-63 =59 days**	
15	Shri Dasaratha Deb . . .	21-1-63 to 25-1-63; 18-2-63 to 6-3-63	Under detention	21-1-63 to 25-1-63; 18-2-63 to 6-3-63 =22 days	
16	Shri Biren Dutta . . .	21-1-63 to 25-1-63; 18-2-63 to 19-3-63	Under detention	21-1-63 to 25-1-63; 18-2-63 to 19-3-63 =35 days	
17	Shri Govind Hari Deshpande	18-2-63 to 17-3-63	Illness	18-2-63 to 5-3-63 =16 days	Member attended on 6th March, 1963.
18	Shri Muldas Bhudardas Vais- hya.	18-2-63 to 18-3-63	Illness	18-2-63 to 14-3-63 =25 days	Member attended on 15th March, 1963.

1	2	3	4	5	6
19	Shri Vijaya Bhushan Singh Deo.	18-2-63 to 19-3-63	Illness	18-2-63 to 19-3-63 =30 days	
20	Shri K.K. Warior	21-1-63 to 25-1-63; 18-2-63 to 3-5-63 =80 days	Under deten- tion.	21-1-63 to 25-1-63; 18-2-63 to 12-4-63 =59 days**	
* 21	Shri E.K. Imbichibava	18-2-63 to 3-5-63 =75 days	Under deten- tion.	18-2-63 to 17-4-63 =59 days**	

*The member has not so far taken oath and has previously been granted leave of absence from :

- (i) 16-4-62 to 13-6-62—59 days (*vide* First Report).
- (ii) 6-8-62 to 7-9-62—33 days (*vide* Third Report).

**Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.